

SHRI BAKAR ALI MIRZA (Secundrabad) : I want to ask a clarification about item 1—statements showing action taken on Government assurances.

MR. SPEAKER : He is just laying it. When it comes up, you may raise it.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : I do not think there will be a discussion so far as these statements are concerned. He wants to put some questions. I think it is permitted.

SHRI BAKAR ALI MIRZA : It has been done before, I have a right to put some questions.

MR. SPEAKER : Mr. Dwivedy is an old parliamentarian. He knows that these reports will go to the Committee on Government Assurances.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and conduct of Business in the Rajya Sabha, I am directed to return herewith the appropriation (Vote on account) Bill, 1970, which was passed by the Lok Sabha at its sitting held on the 18th March, 1970, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said bill."

BUSINESS OF THE HOUSE

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH)** :
With your permission, Sir, I rise to announce that Government Business in this house during the week commencing from 30th

March, 1970, will consist of :

- (1) Consideration of any item of business carried over from today's Order Paper.
- (2) Consideration and passing of the Press Council (Amendment) Bill, 1970, as passed by Rajya Sabha.
- (3) Discussion on the Resolution seeking disapproval of the Calcutta Port (Amendment) Ordinance, 1970, by Shri K. L. Gupta and consideration and passing of the Calcutta Port (Amendment) Bill, 1970, as passed by Rajya Sabha.
- (4) Discussion on the Resolution seeking disapproval of the Essential Commodities (Amendment) Continuance Ordinances, 1969 by Shri K. L. Gupta and others and consideration and passing of the essential Commodities (Amendment) Continuance Bill, 1970, as passed by Rajya Sabha.
- (5) Discussion and voting of the Demands for Grants under the control of Ministry of :

Home Affair's

External Affairs.

11.05 hrs.

BUSINESS ADVISORY COMMITTEE

Forty-Seventh Report

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH)** :
I beg to move :

"That this House do agree with the Forty-Seventh Report of the business Advisory Committee presented to the House on the 26th March, 1970 "

MR. SPEAKER : The question is :

"That this House do agree with the Forty-seventh Report of the Business